

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 07.02.2024**

**Appeal No. 659 of 2023**

Gurbaksh Singh

...Appellant

Versus

Securities and Exchange Board of India & Ors. ...Respondents

Mr. Puneet Kansal, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and  
Mr. Abhay Chauhan, Advocates i/b The Law Point for the  
Respondent-SEBI.

ORDER:

1. Due to non-availability of the bench, the matter is  
adjourned. List on April 05, 2024.

Ms. Meera Swarup  
Technical Member

07.02.2024  
PK